

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:3983
ANSWERED ON:20.08.2001
NON PAYMENT OF DUES TO WORKERS
BABBAN RAJBHAR

Will the Minister of LABOUR be pleased to state:

- (a) whether dues of the workers are not being paid in an appropriate manner even after their retirement in Bhatni and Deoria Units of Uttar Pradesh State Sugar Corporation Limited;
- (b) if so, the reasons therefor;
- (c) whether the Government propose to look into the matter and ensure that all the dues of the workers are settled; and
- (d) if so, the time by which it is likely to be done?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI MUNI LALL)

- (a) to (d): The information is being collected and will be laid on the Table of the House.